

**GOVERNMENT OF INDIA  
STATISTICS AND PROGRAMME IMPLEMENTATION  
LOK SABHA**

UNSTARRED QUESTION NO:1308  
ANSWERED ON:30.07.2003  
CLEARANCE SOUGHT FOR CENTRAL PROJECTS  
ASHOK NAMDEORAO MOHOL;RAMSHETH THAKUR;T.M. SELVAGANAPATHI

**Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:**

- (a) whether all Central projects involving an investment of Rs.100.00 crore and above will have to get the clearance from the Cabinet or Cabinet Committee on Economic Affairs (CCEA) before implementation;
- (b) if so, the fresh norms which are to be introduced for large social and infrastructure projects;
- (c) whether the norms for implementation of Central Projects have been tightened; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, PLANNING SPACE, ATOMIC ENERGY & COMMERCE AND INDUSTRY (SHRI S.B. MOOKHERJEE)

(a) Yes, Sir.

(b) The norms for approval of new large social and infrastructure projects as notified by Ministry of Finance as per the O.M.No. 1 (3) PF II/2001, dated 18.2.2002 are as follows:

Project / Scheme Outlay	Approval Authority
Less than Rs.50 crores	Minister in-charge of Administrative Ministry
Rs.50 crores and above but less than Rs. 100 crores	Minister of Administrative Ministry and the Finance Minister
Rs.100 crores and above	Cabinet / CCEA
Proposals for new autonomous organisations irrespective of outlay	Cabinet / CCEA

(c) Yes, Sir.

(d) The time frame for the appraisal of projects has been reduced from 24 weeks to 16 weeks as per the New Guidelines issued by the Department of Expenditure as per the O.M. No. 1 (2)-PF II/03, dated 7th May, 2003